

From

**Registrar General,
High Court of Judicature at
Allahabad.**

To,

**All the District & Sessions Judge/Principal Judge, Family Courts/PO.,
MACT/PO., LARRA/PO, Commercial Courts/Judicial Officers on deputation.
District Courts of Uttar Pradesh.**

No. 112/Admin.(Services)/2024; Dated: February 23, 2024

**Subject: Directions for the Judicial Officers regarding submission of certain
documents in support of their grounds mentioned in transfer
applications.**

Madam/Sir,

In continuation to the Hon'ble Court's letter no. 73/Admin.(Services)/2024 dated 08.02.2024 and letter no. 94/Admin.(Services)/2024 dated 19.02.2024, I am to communicate you that the e-Services portal has been made accessible also to those Judicial Officers, who had submitted their applications under the different categories i.e. 'Other grounds', 'N/A', or any other applicable category, allowing them to upload relevant documents pertaining to the grounds mentioned in their applications submitted for Annual Transfer-2024.

Additionally, Hon'ble Court has also been pleased to extend the cut-off date of submitting the applications and now, the e-Services portal will remain open till 29.02.2024.

You are, therefore, requested to circulate this information among all the Judicial Officers concerned who have submitted applications in Annual Transfer-2024. You are also requested to ensure that the information/documents mentioned above shall be submitted through e-Services portal **only** as any alternative submission method will not be accepted.

With regards,

Yours sincerely,

Sd/-
Registrar General